



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd March 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	PIL/22/2023	AMGURI NABA NIRMAM SAMITY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, HEALTH
2	WP(C)/1177/2023	MD. MUSTAFA KAMAL AND ANR Versus ASSAM GRAMIN BIKASH BANK AND 2 ORS	MR K BHUYAN MR. M U E BHUYAN	SC, A G V B
3	WP(C)/1209/2023	BIKUNASH NARZARY AND 3 ORS Versus THE UNION OF INDIA AND 2 ORS	S BORGHAIN MS. B DEVI G. R. SINGHA	DY.S.G.I.
<u>ADMISSION</u>				
4	PIL/75/2020 FIXED	NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, BTC
5	PIL/66/2021 FIXED	LAKHESWAR DEORI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. M SARANIA MR. I U CHOWDHURY	GA, ASSAM SC, REVENUE
6	WA/173/2022	LILY BEGUM AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
WITH				
7	WP(C)/3576/2017	SAIDUR RAHMAN and 9 ORS. Versus THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
8	WA/396/2022	NAREN DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS S GOSWAMI	GA, ASSAM SC, REVENUE
9	C.Ex.App./1/2023	COMMISSIONER,CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL DY.S.G.I.	MR. K BAISHYA DY.S.G.I.

10	WITH C.Ex.App./3/2019	COMMISSIONER CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL ASSTT.S.G.I.	MR. K BAISHYA MR. K BAISHYA
11	ITA/4/2023	SINU SONTHALIA Versus PRINCIPAL COMMISSIONER OF INCOME TAX	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
12	Mat.App./13/2023	MAITREYEE BHATTACHARJEE Versus SANDEEP GOSWAMI .	MR. D CHAKRABARTY MS. J DEKA	
13	WA/46/2023 CAVT./724/2022	IVY GOHAIN DASGUPTA Versus BHAGWAN PATOR AND 11 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR. D J DAS N GAUTAM	GA, ASSAM MR D K DAS MR H BETALA MR DEBA SARMAH MR C KUMAR MS N SHYAM SC, WPT AND BC SC. WATER RESOURCE DEPTT. FOR CAVEATOR
14	WA/54/2023 FIXED	N F RAILWAY Versus THE UNION OF INDIA AND 2 ORS.	MR. S BANIK MR T H HAZARIKA MR S P DAS MR. N DAS MR M CHETIA MR A RASHID MR. K ISLAM MR A ALAM MS D DEVI D ROY MR. D MAZUMDAR	MR. B SHARMA (R1-4) DY.S.G.I.
15	WITH WA/47/2023	N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION, LUMDING DIVISION Versus THE UNION OF INDIA AND 3 ORS	MR.S BANIK MR T H HAZARIKA MR S P DAS MR. N DAS MR A ALAM MR. D. BORAH MS D DEVI MR. D MAZUMDAR	MR G N SAHEWALLA (r-3) MR. B SHARMA (R-1 to 4) MS N K DEVI (r-3) MR N ANIX SINGH (r-3) DY.S.G.I. SC, SC, IRCTC
16	WA/61/2023	DOMON LONGMAILAI Versus THE STATE OF ASSAM AND 6 ORS (B)	MR. B BARUAH MR. B BARUAH MR S HUSSAIN	SC, P W D SC, FINANCE SC, N C HILLS
ORDERS				
17	PIL/78/2012 FIXED	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI U K DEKA S BORTHAKUR V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANIAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
18	WITH PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, ELECTION COMMISSION.

	WITH I.A.(Civil)/2213/2019 in PIL/22/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC
19	W.P.(CrI.)/4/2017	MASUDA KHATUN BIBI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR. 1-6.
20	PIL(Suo Moto)/2/2018	X-X-X Versus IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR S S DEY GHC	MR. S C KEYAL, ASSTT.S.G.I. (R-5) GA, AP
21	PIL/15/2021 FIXED	NIPON DHOLUA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	GA, ASSAM SC, G M D A SC, GMC
22	WITH WP(C)/6436/2013	DEEPAK TALUKDAR and 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
23	WITH WP(C)/5042/2014	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	WITH I.A.(Civil)/1878/2017 in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
24	WITH Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. Versus M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2,3&4)
25	PIL/23/2021	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM MR H GUPTA (C.G.C., R1) ASSTT.S.G.I. SC, SSA
26	Mat.App./29/2022	APU TUMUNG . Versus PRIYANKA BORO	MR. M A ISLAM MR J I MONDAL MR J ISLAM	
27	W.P.(CrI.)/32/2022	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE
28	Mat.App./46/2022 WITH LCR	MONI RAJBONGSHI Versus BHUPEN RAJBONGSHI	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	MR. K BHATTACHARJEE MR P K KALITA
29	I.A.(Civil)/488/2023 in WA/124/2022	BOBITA ENGTIPI Versus SAMIR MAZUMDAR AND 5 ORS.	MR. A R SIKDAR	SC, SEC. EDU. MR. A K DUTTA MR. B PURKAYASTHA SC, N C HILLS
	WITH WA/124/2022	SAMIR MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. A R SIKDAR (R6) MR. R ALI (R-6) H A AHMED (R-6) MD A ALI (R6) MR. S I TALUKDAR (R6) MR A S SK (R-6) D. HUSSAIN (R6) SC, N C HILLS
	WITH I.A.(Civil)/293/2023 in WA/124/2022	SAMIR MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C HILLS

30	I.A.(Civil)/560/2023 in WA/2049/2023	PUNESWAR KACHARI AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS .	MR. A SARMA MR. K KALITA MS G SWAMI	GA, ASSAM
	WITH WA/2049/2023 (Filing Number)	PUNESWAR KACHARI AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS . B	MR. A SARMA	
31	I.A.(Civil)/563/2023 in WA/1478/2023	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS.	MS. R B BORA	
	WITH WA/1478/2023 (Filing Number)	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS. E	MS. R B BORA	
	WITH I.A.(Civil)/1479/2023 (Filing Number)	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS. E	MS. R B BORA	
32	I.A.(Civil)/567/2023 in WA/1724/2023	THE FAKIRAGRAM SAMABAI SAMITI LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 18 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, CO OP SC, BTC
	WITH WA/1724/2023 (Filing Number)	THE FAKIRAGRAM SAMABAI SAMITI LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 18 ORS. E	MR. M U MAHMUD	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/03/2023

-

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR S SARMA	04-02-2023	To	12-04-2023
3)	MD M S ALI	07-02-2023	To	10-03-2023
4)	MR. S K SAHARIAH	13-02-2023	To	13-03-2023
5)	MS M DAS	15-02-2023	To	13-03-2023
6)	MR. J P SHARMA	20-02-2023	To	03-03-2023
7)	MD F FARIDI	17-02-2023	To	03-03-2023
8)	MR B SARMAH	20-02-2023	To	03-03-2023
9)	MR. R K JAIN	21-02-2023	To	10-03-2023
10)	MR I HASSAN	23-02-2023	To	03-03-2023
11)	MR. N ALAM	01-03-2023	To	10-03-2023
12)	MR. N H LASKAR	27-02-2023	To	10-03-2023
13)	MRS. M DAS	27-02-2023	To	15-03-2023
14)	MS. M DAS	27-02-2023	To	15-03-2023
15)	MR. D BANERJEE	02-03-2023	To	09-03-2023
16)	MS. S D GUPTA	28-02-2023	To	06-03-2023
17)	MS. S DASGUPTA	28-02-2023	To	06-03-2023
18)	MR. N SHARMA	03-03-2023	To	03-03-2023
19)	MR. L C DEY	01-03-2023	To	10-03-2023
20)	MR. R K D CHOUDHURY	03-03-2023	To	03-03-2023
21)	MR. U K BORTHAKUR	04-03-2023	To	13-03-2023
22)	MR. B GOSWAMI	02-03-2023	To	10-03-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd March 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/107/2023	ASHUTOSH DAS Versus BIJOYA CHOUDHURY AND 3 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
2 Cont.Cas(C)/108/2023	DR. BIBEKANANDA CHOUDHURY Versus BANASHREE NATH AND ANR.	MR. B CHAKRABORTY MRS P HAZARIKA	
3 Cont.Cas(C)/109/2023	BANIARAPARA KUMULIAPARA MILON LP SCHOOL AND 2 ORS. Versus BIJAYA CHOIUDHURY AND ANR.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	
4 WP(C)/255/2023 B/O	BHORATH CH BHAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
5 WP(C)/1124/2023	ARUNA PAGAG Versus THE STATE OF ASSAM AND 6 ORS	MR. J C GOGOI MR. D HANDIQUÉ MR B ISLAM	SC, EDU SC, FINANCE
6 WP(C)/1128/2023	BIPUL KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA D BARUAH	SC, HIGHER EDU SC, AG SC, FINANCE
7 WP(C)/1131/2023	AMINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM
8 WP(C)/1136/2023	RUPOK GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
9 WP(C)/1138/2023	JOON SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. J C GOGOI MR. D HANDIQUÉ MR B ISLAM	SC, EDU SC, FINANCE
10 WP(C)/1145/2023	MOMER ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR A A DEWAN MS S RAJBONGSHI MR M K DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
11 WP(C)/1153/2023	ABU BAKKAR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. S U AHMED MR. M S MONDAL	SC, SEC. EDU. GA, ASSAM

12	WP(C)/1157/2023	ABDUL LATIF Versus THE STATE OF ASSAM AND 2 ORS	MR S M ABDULLAH P MD S HOQUE MR. S RAHMAN	SC, ELEM. EDU
13	WP(C)/1162/2023	DR. BHASKAR JYOTI SARMAH AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. R DEKA MR. S S GOSWAMI MR. P G BHAGAWATI	SC, HIGHER EDU SC, AG
14	WP(C)/1184/2023	GITANJALI MOHAN PHUKAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
15	WP(C)/1189/2023	SHUEL AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS. A Begum	SC, ELEM. EDU GA, ASSAM
16	WP(C)/1194/2023	SHAHZAMAL SHEIKH @ MD. SHAHJAMAL SK. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	SC, SEC. EDU. GA, ASSAM SC, FINANCE
17	WP(C)/1213/2023	ANIL TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR N SARMA MR. D CHETIA	SC, SEC. EDU.
18	WP(C)/1220/2023 B/O	ARJUN DAS AND 26 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, SEC. EDU. GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
19	I.A.(Civil)/3611/2022 B/O in WP(C)/3157/2021 WITH WP(C)/3157/2021	NIRODA BORAH, Versus SATYA NARAYAN BHARALI AND 6 ORS. SATYA NARAYAN BHARALI Versus THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 6 ORS	MRS. K DEVI MS S A KHALIFA MS. B. BANIA MR. B K DAS	GA, ASSAM SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
<u>ADMISSION</u>				
20	WP(C)/3223/2019 B/O	ABDUL HAKIM Versus THE STATE OF ASSAM AND 3 ORS.	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, HIGHER EDU MR. T C CHUTIA (SC, SEBA)
21	WP(C)/1616/2022 FIXED	RUNMI ATHPARIA Versus THE GAUHATI UNIVERSITY AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN MR A KHARSOHUM	MR. H RAHMAN (r-6) MS P AGARWAL (r-6) MR. B J DAS (r-6) SC, G U
22	WP(C)/3549/2022 FIXED	ROHIT DAHAL Versus THE STATE OF ASSAM AND 5 ORS	MR. S SAHU	SC, SEC. EDU.
23	WITH WP(C)/1202/2021	RUNU PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR S BORTHAKUR MR R SENSUA MR. D GOGOI MR D BORAH MR P H KONWAR	SC, SEC. EDU.
24	WP(C)/4081/2022 FIXED	DR BANASMITA NATH Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR MR A N IQBAL	SC, HIGHER EDU MR S BORTHAKUR (R-6) MR B CHANDA (r-3,4) MR. P. SINGHA (R-6)
25	WP(C)/5041/2022 FIXED	SHIKA RUDRA PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM
26	WITH WP(C)/5020/2022	SUJIT PAUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM

27	WP(C)/5068/2022 FIXED	SUNIL NATH Versus THE STATE OF ASSAM AND 4 ORS.	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
ORDERS				
28	WP(C)/4428/2021 B/O	MANTU MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA	MR. M K CHOUDHURY (R-3,4,5) MR P BHARDWAJ (R-3,4,5) SC. EDU.
29	WITH WP(C)/2472/2022	MRS. RITA BEYPI Versus THE STATE OF ASSAM AND 6 ORS	MR. N BARUAH MR. R J DAS	SC, HIGHER EDU MR. K N CHOUDHURY (r-6) MR. S K DEORI(R-7) MS. SOMILA(R-7) MR. D J DAS (r-6) MS N MAHANTA (r-6)
30	Cont.Cas(C)/141/2022 FIXED, WITH WP(C)/6030/2021 (D/O)	URMILA DEVI Versus SIDDHARTH SINGH AND 4 ORS	MR. S N KRISHNATRAYA MS. S A BEGUM	SC, HIGHER EDU MR. K GOGOI MR S DAS SC, HEALTH AND F W SC, FINANCE DEPTT.
31	WP(C)/1924/2022 B/O	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM SC, SSA
32	WP(C)/2656/2022 B/O	PRABIN MAHATO Versus THE STATE OF ASSAM AND 8 ORS	MR D BORUAH MR R DHAR MR N N UPADHYAYA	SC, HIGHER EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/03/2023

-

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR S SARMA	04-02-2023	To	12-04-2023
3)	MD M S ALI	07-02-2023	To	10-03-2023
4)	MR. S K SAHARIAH	13-02-2023	To	13-03-2023
5)	MS M DAS	15-02-2023	To	13-03-2023
6)	MR. J P SHARMA	20-02-2023	To	03-03-2023
7)	MD F FARIDI	17-02-2023	To	03-03-2023
8)	MR B SARMAH	20-02-2023	To	03-03-2023
9)	MR. R K JAIN	21-02-2023	To	10-03-2023
10)	MR I HASSAN	23-02-2023	To	03-03-2023
11)	MR. N ALAM	01-03-2023	To	10-03-2023
12)	MR. N H LASKAR	27-02-2023	To	10-03-2023
13)	MRS. M DAS	27-02-2023	To	15-03-2023
14)	MS. M DAS	27-02-2023	To	15-03-2023
15)	MR. D BANERJEE	02-03-2023	To	09-03-2023
16)	MS. S D GUPTA	28-02-2023	To	06-03-2023
17)	MS. S DASGUPTA	28-02-2023	To	06-03-2023
18)	MR. N SHARMA	03-03-2023	To	03-03-2023
19)	MR. L C DEY	01-03-2023	To	10-03-2023
20)	MR. R K D CHOUDHURY	03-03-2023	To	03-03-2023
21)	MR. U K BORTHAKUR	04-03-2023	To	13-03-2023
22)	MR. B GOSWAMI	02-03-2023	To	10-03-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd March 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/9521/2019	MRS. ELA SONOWAL Versus STATE OF ASSAM AND 2 ORS	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH	SC, SEC. EDU.
ADMISSION				
2	WP(C)/4757/2015	BACCHU DEB NATH Versus THE STATE OF ASSAM AND 8 ORS	MRS.R S DEURI MR.J RABHA	MS.R DEKA(R-9) SC, ELEMENTARY EDUCATION(R- 1,2,4) SC, BPCR-5,6 SC, FINANCE(R-3)
3	WP(C)/5159/2015	MD. DILOWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR.D GOGOI MS.M BORUAH MR.B N DEKA MS.N DAS	SC, FINANCE SC, HIGHER EDUCATION
4	WP(C)/2980/2016	RANJIT CHETIAPATRA Versus THE STATE OF ASSAM and 4 ORS.	MS.N BARUAH MR.P MAHANTA MS.P SAHARIA MS.B KAKATI	SC, ELEMENTARY EDUCATION
5	WP(C)/2984/2016	NIRMAL GOYARI Versus THE STATE OF ASSAM AND 8 ORS	MRS. R S DEURI	MR. D NATH (R-1) SC, ELEMENTARY EDUCATION SC, FINANCE
6	WP(C)/5414/2016 FIXED	SMTI. TILA MAYA SONARY Versus THE STATE OF ASSAM AND 6 ORS	MR.P K KALITA MR A N AHMED MS.H KALITA	SC, ELEMENTARY EDUCATION SC, BTC
7	WP(C)/6740/2016	ABHIJIT BHOWMICK Versus GAUHATI UNIVERSITY and 4 ORS.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL	SC, G U MR.L P SHARMA
8	WP(C)/2732/2017	MD. ABDUS SAMAD SHEIKH Versus THE STATE OF ASSAM and 3 ORS.	MS.K DEVI MS.K DAS MS.R P BORAH	SC, SECONDARY EDUCATION

9	WP(C)/2912/2017 CAVT. NO. 614/2017	ATIQRU RAHMAN CHOUDHURY Versus THE STATE OF ASSAM and 6 ORS.	MR.S K DAS MR R KARIM	MR.U K NAIRR- 5and6 MR F U BARBHUIYA (R-7/CAVEATOR) MR.A CHETRY(R- 5&6) SC, SECONDARY EDUCATION MS S DAS (R-7/CAVEATOR) MR.A MATIN(R- 5&6)
10	WP(C)/3424/2017 FIXED	DALI DEVI Versus THE STATE OF ASSAM and 7 ORS.	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM SC, ELEMENTARY EDUCATION
11	WP(C)/3858/2017	BIPUL CHANDRA DEWRI Versus THE CHAIRMAN, DISTRICT LEGAL SERVICE AUTHORITY and 2 ORS.	MR.P P DUTTA MR.B BORA MR.A BHATTACHARYA	MR.S DAS(R- 2&3) MR.M RAHMANR- 2and3 MS.W RAHMAN(R- 2&3) MR.S K SHARMA(R- 2&3)
12	WP(C)/3711/2018 FIXED	SRI KARTIK NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P ROY MS. B CHOWDHURY MR A K RAI MS. N RAI MR. T R ROY	SC, HIGHER EDU MR. L N DIHINGIA (R-3 & 4) MR. A CHAMUAH, SC,UGC
13	WP(C)/8186/2018	SANKAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR H BURAGOHAIN MR. S C BISWAS MR. S SAHA MS. K L R YANTHAN MRS. R KALITA MS. L DEKA MS S SENGUPTA	MR. S K TALUKDAR (R4) MR. K GOGOI, HIGHER EDUCATION DEPARTMENT. GOVT. OF ASSAM. MR. T K MISRA (R4) MR. S BISWAKARMA MS G DAS MR T DAS SC, EDU
14	WP(C)/7215/2019	ANOWARA KHATOON Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, SEC. EDU. SC, FINANCE
15	WP(C)/7233/2019	SURABHI DUARAH AND ANR. Versus VICE CHANCELLOR OF DIBRUGARH UNIVERSITY AND ANR.	MR MINTU SAIKIA	MR. R MAZUMDAR MR. M SAIKIA, SC, DIBRUGARH UNIVERSITY MR H BEZBARUA
16	WP(C)/9408/2019	SONESWAR HALOI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B C DAS MR. K M HALOI MR. B DAS	SC, ELEM. EDU
17	WP(C)/9421/2019	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MS. S SEAL MS. J CHETTRY
WITH				
18	WP(C)/9419/2019	MESER ALI KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, HIGHER EDU MS. S SEAL MS. J CHETTRY
19	WP(C)/9536/2019	KHURSHED HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.
20	Review.Pet./4/2021 WITH WP(C)/3695/2020 (D/O)	UNION OF INDIA AND 7 ORS. Versus GEEP INDUSTRIES (INDIA) PVT. LTD.	SC, GST MR. S C KEYAL	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA

ORDERS

21	Cont.Cas(C)/118/2015	RATIKANTA NATH LASKAR Versus UDDAB CHANDRA DAS AND ANR	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR. S P BHATTACHARJEE (R2) MR.R M DAS
----	----------------------	---	---	--

22	Cont.Cas(C)/312/2015	BHOLA NATH SHARMA Versus PRITOM SAIKIA and 4 ORS.	MR.M AGARWALLA MR.S DUTTA	MR J ABEDIN MR.J CHUTIYA(R-4) MR. S P BHATTACHARJEE MS.S KHANIKAR(R-1 & 3) MR. B DEORI MR. B DEORI MR.R M DAS(R-2)(R-4) SC, K A A C MRJ CHUTIA MRSA VERMA(R-1 & 3)
23	WP(C)/762/2015 FIXED	KAMAL KRISHNA NATH Versus THE STATE OF ASSAM and 3 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR. N.J. KHATANIAR, SC, SECONDARY EDUCATION(R1-4)
24	Cont.Cas(C)/787/2015 WITH WP(C)/160/2010 (D/O)	MS. BHARATI DEVI Versus PRITAM SAIKIA and 7 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR. D SAIKIA MS U DAS(R-7) MR.R MAZUMDAR(R-3) MS.A VERMA(R-7) MS.S KHANIKAR(R-7) MR. B GOGOI MR.N SARMA(R-3) MR.D CHETIA(R-3) MR P NAYAK
25	Cont.Cas(C)/792/2015	GAUTAM KUMAR BAISHYA Versus SRI SHAMSHER SINGH and ORS.	MS.K DEVI MS.K DAS	MR.S SAIKIA(R-1)
26	Cont.Cas(C)/466/2016	BIBEKANANDA TALUKDAR Versus R.C. JAIN, IAS and 2 ORS	MR.S K SINGH MR.M K NEOG MR.B KUMAR	MR.D SAIKIA(R- 1&2) MR J ABEDIN (R3) MR. S P BHATTACHARJEE (R1) MR.A DEKAR- 1and2
27	Cont.Cas(C)/438/2017	NIRUPAMA SAHARIA and 6 ORS. Versus PREETAM SAIKIA and 2 ORS.	MR.S K GOSWAMI MR.N BARMAN MR.H C SARMA	MR.M R LASKAR(R-1) MRSR BORAH(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2)(R-1) MR.A DEKAR-2
28	Review.Pet./16/2018 WITH WP(C)/4126/2012 (D/O)	THE STATE OF ASSAM Versus SMT DOLEY PHUKAN	MR. D SAIKIA MR. P N SHARMA MR. A DEKA	
29	Review.Pet./47/2018 WITH WP(C)/4529/2010 (D/O)	THE STATE OF ASSAM Versus RAMESH DIHINGIA AND 7 ORS	SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. N SARMA MR. S M T CHISTIE	
30	Cont.Cas(C)/69/2018 B/O	SMT. ROSY HAZARIKA Versus MR. PRITAM SAIKIA, IAS AND 2 ORS.	MR M Z SHAH MR. H A AHMED	MR. T THAKURIA MR. B TALUKDAR (R1) MR. K K DUTTA (R1) MS. N PHUKAN MS. N DAS MR D K ROY MS. I KAKATI MR. D SAIKIA (R1)
31	Cont.Cas(C)/105/2019	DHARMESWAR DEKA Versus MADHAB CHANDRA DEKA	MR. D DEKA MR H BORAH	
32	Review.Pet./165/2019 WITH WP(C)/6168/2019 (D/O), WITH Review.Pet./2/2021 (D/O), WITH Review.Pet./117/2020 (D/O),	MS. NISHA MEDHI AND 19 ORS. Versus SRI AKALESH KALITA AND 35 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, EDU
33	Cont.Cas(C)/518/2019	PRASANTA BHATTACHARYYA Versus MONIMALA PHUKAN BORTHAKUR AND 2 ORS.	MR. P J PHUKAN MR P P PHUKAN	MR. K GOGOI (R3)
34	Cont.Cas(C)/534/2019	DEBAJYOTI BHUYAN Versus MONIMALA PHUKAN BORTHAKUR	MR. M K MISRA MR. M MAHANTA	

35	WP(C)/6250/2019 WITH OFFICE NOTE	ZUHA NOOR Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. N HAQUE	MR. D GOGOI (R5) MR B GOGOI (SC, FINANCE) MS P DASGUPTA (R5) SC, HEALTH ASSTT.S.G.I.
36	WP(C)/9316/2019 WITH OFFICE NOTE	ABUL KASIM MD. SALMAN AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I.
37	WP(C)/9355/2019	BHARAT BORUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR G Z AHMED MD A A HUSSAIN MR S RAHMAN	SC, ELEM. EDU
38	Review.Pet./61/2020 WP(C)/286/2016 WP(C)/3861/2004 WP(C)/7560/2003 WP(C)/1622/2003 (ALL D/O)	THE STATE OF ASSAM AND 2 ORS Versus SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	MR D K NATH
39	Review.Pet./37/2021	THE STATE OF ASSAM AND 2 ORS. Versus ABU BAKKAR SIDDIQUE AND 14 ORS.	SC, SEC. EDU. MS. P CHAKRABORTY	MR A R BHUYAN
WITH				
40	WP(C)/7099/2015	ABU BAKKAR SIDDIQUE and 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRA R BHUYAN	SC, SECONDARY EDUCATION
41	Review.Pet./42/2021 WITH CAVT. NO./1256/2019 WITH WP(C)/5729/2019 (D/O)	SHEHNAZ BEGUM Versus JYOTI PRASAD LAHAN AND 12 ORS	MR H K SARMA MR. B DAS MR. D THAOSEN	MR. K N CHOUDHURY MR. J PATOWARY SC, HEALTH FOR CAVEATOR
WITH				
	I.A.(Civil)/4099/2019 in Review.Pet./42/2021	SHEHNAZ BEGUM Versus JYOTI PRASAD LAHAN AND 16 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	MR. K N CHOUDHURY MR. J PATOWARY FOR CAVEATOR SC, HEALTH
WITH				
	I.A.(Civil)/93/2020 in Review.Pet./42/2021	JYOTI PRASAD LAHAN AND 12 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, HEALTH AND F W SC, BTC SC, K A A C
42	Review.Pet./30/2022 WITH WP(C)/5069/2021 (D/O)	SALIM UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MR F A LASKAR MS F BEGUM	SC, P AND R.D. GA, ASSAM
43	Review.Pet./64/2022 WP(C)/1660/2022 (D/O)	HADIA NILOFAR KHALIL AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S K BARKATAKI MR D K NATH	GA, ASSAM SC, NHAI SC, NHIDC
HEARING				
44	WP(C)/5103/2019 BY SLIP	HUSSAIN AHMED BARBHUIYA Versus THE BOARD OF SECONDARY EDUCATION AND 5 ORS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. A M MAZUMDER	MR. T C CHUTIA MR. R MAJUMDAR (R-6) MR R DHAR (R-7,8) SC, SEBA

=====

LEAVE NOTE OF ADVOCATES FOR 03/03/2023

-

=====

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR S SARMA	04-02-2023	To	12-04-2023
3)	MD M S ALI	07-02-2023	To	10-03-2023
4)	MR. S K SAHARIAH	13-02-2023	To	13-03-2023
5)	MS M DAS	15-02-2023	To	13-03-2023
6)	MR. J P SHARMA	20-02-2023	To	03-03-2023
7)	MD F FARIDI	17-02-2023	To	03-03-2023
8)	MR B SARMAH	20-02-2023	To	03-03-2023
9)	MR. R K JAIN	21-02-2023	To	10-03-2023
10)	MR I HASSAN	23-02-2023	To	03-03-2023
11)	MR. N ALAM	01-03-2023	To	10-03-2023

12)	MR. N H LASKAR	27-02-2023	To	10-03-2023
13)	MRS. M DAS	27-02-2023	To	15-03-2023
14)	MS. M DAS	27-02-2023	To	15-03-2023
15)	MR. D BANERJEE	02-03-2023	To	09-03-2023
16)	MS. S D GUPTA	28-02-2023	To	06-03-2023
17)	MS. S DASGUPTA	28-02-2023	To	06-03-2023
18)	MR. N SHARMA	03-03-2023	To	03-03-2023
19)	MR. L C DEY	01-03-2023	To	10-03-2023
20)	MR. R K D CHOUDHURY	03-03-2023	To	03-03-2023
21)	MR. U K BORTHAKUR	04-03-2023	To	13-03-2023
22)	MR. B GOSWAMI	02-03-2023	To	10-03-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd March 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO SPECIAL DIVISION BENCH)
AND ADDITIONAL HEARING CAUSELIST DATED
02-01-2023 TO 03-03-2023(RELATING TO
DIVISION BENCH-II), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./72/2023	RAM PUKAR ROY Versus THE STATE OF ASSAM AND ANR.	MR. J PAUL MR. A PAUL MS. M RABHA	PP, ASSAM
	WITH I.A.(Crl.)/159/2023 in Crl.A./72/2023	RAM PUKAR ROY Versus THE STATE OF ASSAM AND ANR.	MR. J PAUL MR. A PAUL MS. M RABHA	PP, ASSAM
2	Crl.A./73/2023	SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	
	WITH I.A.(Crl.)/160/2023 in Crl.A./73/2023	SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY	PP, ASSAM
3	Crl.A./76/2023	RAJU ALI Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
	WITH I.A.(Crl.)/164/2023 in Crl.A./76/2023	RAJU ALI Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
ORDERS				
4	CRL.A(J)/44/2022 WITH LCR 4 FILES, P.B.-2	JOGEN MUNDA Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
5	I.A.(Crl.)/485/2022 in Crl.A./6539/2022	THE STATE OF ASSAM Versus PARAG GOSWAMI AND ANR.	PP, ASSAM	
	WITH Crl.A./6539/2022 (Filing Number)	THE STATE OF ASSAM Versus PARAG GOSWAMI AND ANR. F		

	WITH CrI.L.P./51/2022	THE STATE OF ASSAM Versus PARAG GOSWAMI AND ANR.	PP, ASSAM	
6	I.A.(CrI.)/705/2022 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2 in CrI.A./28/2022 WITH CrI.A./28/2022	MOBIN MARAK @ MABINSON MARAK Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN	PP, ASSAM
		MOBIN MARAK @ MABINSON MARAK Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M HOQUE	PP, ASSAM
7	I.A.(CrI.)/844/2022 WITH OFFICE NOTE, LCR 7 FILES in CrI.A./353/2022 WITH CrI.A./353/2022	TIBHU TANTI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR J P KACHARI MR. I U CHOWDHURY	PP, ASSAM
		TIBHU TANTI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR J P KACHARI MR. I U CHOWDHURY	PP, ASSAM
8	I.A.(CrI.)/139/2023 WITH OFFICE NOTE in CrI.A./3/2023 WITH CrI.A./3/2023	SAJEN PUMA Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA	PP, ASSAM
		SAJEN PUMA Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
9	I.A.(CrI.)/150/2023 in CrI.A./6989/2022 WITH CrI.A./6989/2022 (Filing Number)	ARUN KURMI Versus STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
		ARUN KURMI Versus STATE OF ASSAM AND ANR. A	MR J I BARBHUIYA	
	WITH I.A.(CrI.)/6991/2022 (Filing Number)	ARUN KURMI Versus STATE OF ASSAM AND ANR. A	MR J I BARBHUIYA	
10	I.A.(CrI.)/154/2023 WITH OFFICE NOTE, LCR 5 FILES, P.B.-3 in CrI.A.(J)/52/2020 WITH CrI.A.(J)/52/2020	BUDHIRAM MARDI Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
		BUDHIRAM MARDI Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE MR. B BARUAH MR. B BARUAH MR S HUSSAIN	PP, ASSAM
HEARING				
11	CrI.A./402/2019 WITH LCR 5 FILES, P.B.-2	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, ASLSA PP, ASSAM
12	CrI.A./207/2020 WITH LCR 5 FILES, P.B.-2	SRI DHAN BAHADUR DORJEE Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH, LEGAL AID COUNSEL MS. R DUTTA MS. K DAS	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/03/2023

-

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR S SARMA	04-02-2023	To	12-04-2023
3)	MD M S ALI	07-02-2023	To	10-03-2023
4)	MR. S K SAHARIAH	13-02-2023	To	13-03-2023
5)	MS M DAS	15-02-2023	To	13-03-2023
6)	MR. J P SHARMA	20-02-2023	To	03-03-2023
7)	MD F FARIDI	17-02-2023	To	03-03-2023
8)	MR B SARMAH	20-02-2023	To	03-03-2023
9)	MR. R K JAIN	21-02-2023	To	10-03-2023
10)	MR I HASSAN	23-02-2023	To	03-03-2023
11)	MR. N ALAM	01-03-2023	To	10-03-2023
12)	MR. N H LASKAR	27-02-2023	To	10-03-2023
13)	MRS. M DAS	27-02-2023	To	15-03-2023
14)	MS. M DAS	27-02-2023	To	15-03-2023
15)	MR. D BANERJEE	02-03-2023	To	09-03-2023
16)	MS. S D GUPTA	28-02-2023	To	06-03-2023
17)	MS. S DASGUPTA	28-02-2023	To	06-03-2023
18)	MR. N SHARMA	03-03-2023	To	03-03-2023
19)	MR. L C DEY	01-03-2023	To	10-03-2023
20)	MR. R K D CHOUDHURY	03-03-2023	To	03-03-2023
21)	MR. U K BORTHAKUR	04-03-2023	To	13-03-2023
22)	MR. B GOSWAMI	02-03-2023	To	10-03-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd March 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/481/2021 B/O	SHAMIM SULTANA SUMON Versus SMTI. MONALISHA GOSWAMI, IAS	MR. A M S MAZUMDER	
MOTION				
2	Cont.Cas(C)/102/2022 FIXED	CHANDRABABU DAS Versus SIDDHARTH SINGH AND 2 ORS.	MR. M C DAS MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
3	Cont.Cas(C)/110/2023	BIJULI DAS Versus RAJESH CHAUDHARY	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	
4	Cont.Cas(C)/112/2023	GOBIN BORA Versus VARSHATY DAS AND 3 ORS	MR. P TALUKDAR MS D ANGANA	
5	Cont.Cas(C)/113/2023 B/O	PRIYARANJAN DAS AND 16 ORS. Versus PANKAJ CHARKRAVARTY	MR. M SARANIA MR H MEDHI MS. I KEITZAR MR A SARANIA	
6	Cont.Cas(C)/114/2023	NARAYAN JOSHI Versus PALLAV GOPAL JHA AND ANR	MR D K MEDHI P BORUAH	
7	WP(C)/962/2023 FIXED	BHUPATI BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, P AND R.D.
8	WP(C)/1126/2023	LUTUMONI HALOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	GA, ASSAM SC, P H E
9	WP(C)/1139/2023	HIRAK DEKA Versus THE UNION OF INDIA AND 3 ORS	MR. U J SAIKIA	DY.S.G.I.

10	WP(C)/1144/2023	LAKHI TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS.	MR S HOQUE MR M HOQUE MS S DEVI MR. F A FAROOQUE	SC, SCERT, ASSAM GA, ASSAM
11	WP(C)/1150/2023	HASSAN UDDIN @ HASSAN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, HEALTH AND F W
12	WP(C)/1154/2023	ABINAS BORA Versus UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	DY.S.G.I. SC, NRL
13	WP(C)/1158/2023	ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, REVENUE
14	WP(C)/1163/2023	DEBA KANTA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, K A A C SC, IRRIGATION
15	WP(C)/1186/2023	FATEMA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	GA, ASSAM
16	WP(C)/1191/2023	ASHIQR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, P H E
17	WP(C)/1208/2023	MANUJ GOGOI Versus THE CHIEF SECRETARY CUM CHAIRMAN AND 4 ORS.	MR A KHANIKAR MR. P KONWAR R L CHUTIA	GA, ASSAM
18	WP(C)/1211/2023	MAMIDUL HASSAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. I U CHOWDHURY	SC, CO OP GA, ASSAM
19	WP(C)/1214/2023	KARAM RAY Versus THE CHIEF SECRETARY CUM CHAIRMAN AND 4 ORS.	MR A KHANIKAR MR. P KONWAR R L CHUTIA	GA, ASSAM
ADMISSION				
20	WP(C)/3857/2021 B/O	SRI SASHI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	SC, PNRD GA, ASSAM
21	WP(C)/4767/2021 B/O	ROBIN CHANDRA BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	Mr M U Ahmed MR F HAQUE	GA, ASSAM SC, HEALTH AND F W
22	WP(C)/7307/2021 FIXED	ASSAM DIPLOMA ENGINEERS SERVICE ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, PWD
23	WP(C)/991/2022 B/O	SHIV RAJ SINGH Versus THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. S S ROY (ALL RESPONDENTS) ASSTT.S.G.I.
24	WP(C)/2252/2022 B/O	BISWAJIT NATH AND 3 ORS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, G M D A
WITH				
25	WP(C)/2307/2022	JANARDAN HAZARIKA AND ANR Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, G M D A
26	WP(C)/3756/2022 FIXED	MUKHTARUL AZAD HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. S N TAMULI MS. A BEGUM P DEKA	MR. C S HAZARIKA (R3, R4) GA, ASSAM
27	WP(C)/7937/2022 B/O	JAYNUDDIN AHMED Versus INDIAN BANK AND 3 ORS	MR S CHAKRABORTY	MS S CHAKRABORTY

ORDERS

28	Cont.Cas(C)/444/2021 FIXED	AJIT SONOWAL Versus SAMIR SINHA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR. A CHUTIA	MR. B GOGOI (R-1,2,3) MR P NAYAK (R-1,2,3) MR A CHALIHA (R-1,2,3)
29	Cont.Cas(C)/513/2022 FIXED	BHUPEN BHAGAWATI Versus JAYANT NARLIKAR AND 2 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	M KATAKY

=====

LEAVE NOTE OF ADVOCATES FOR 03/03/2023

-

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR S SARMA	04-02-2023	To	12-04-2023
3)	MD M S ALI	07-02-2023	To	10-03-2023
4)	MR. S K SAHARIAH	13-02-2023	To	13-03-2023
5)	MS M DAS	15-02-2023	To	13-03-2023
6)	MR. J P SHARMA	20-02-2023	To	03-03-2023
7)	MD F FARIDI	17-02-2023	To	03-03-2023
8)	MR B SARMAH	20-02-2023	To	03-03-2023
9)	MR. R K JAIN	21-02-2023	To	10-03-2023
10)	MR I HASSAN	23-02-2023	To	03-03-2023
11)	MR. N ALAM	01-03-2023	To	10-03-2023
12)	MR. N H LASKAR	27-02-2023	To	10-03-2023
13)	MRS. M DAS	27-02-2023	To	15-03-2023
14)	MS. M DAS	27-02-2023	To	15-03-2023
15)	MR. D BANERJEE	02-03-2023	To	09-03-2023
16)	MS. S D GUPTA	28-02-2023	To	06-03-2023
17)	MS. S DASGUPTA	28-02-2023	To	06-03-2023
18)	MR. N SHARMA	03-03-2023	To	03-03-2023
19)	MR. L C DEY	01-03-2023	To	10-03-2023
20)	MR. R K D CHOUDHURY	03-03-2023	To	03-03-2023
21)	MR. U K BORTHAKUR	04-03-2023	To	13-03-2023
22)	MR. B GOSWAMI	02-03-2023	To	10-03-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd March 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 7

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2725/2019 FIXED, WITH LCR	DEBABRAT CHAKRABORTY Versus THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, FT
2	WP(C)/8827/2019 B/O, WITH LCR	JYOTSNARA BEGUM @ JYOSNARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MD A HUSSAIN MR. A S CHOUDHURY	SC, NRC (R3) SC, ELECTION COMMISSION. (R2) SC, F.T (R4TO6)
3	W.P.(CrI.)/34/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A MONDAL MR. A ISLAM	GA, ASSAM
4	WP(C)/251/2023 FIXED	RAFIKUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/1185/2023 B/O	MUSSTT FULJAN BEGUM@FULJAN NESSA@FUL KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ADMISSION</u>				
6	WP(C)/464/2017 B/O, WITH LCR	CHARAN DAS Versus THE UNION OF INDIA and 3 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA MS.J BEGUM	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/3673/2018 FIXED, WITH LCR	ASIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR E AHMED MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

8 WP(C)/2478/2021
B/O, WITH LCR

TAIJUDDIN ALI @ TAIJUDDIN
Versus
THE UNION OF INDIA AND 5 ORS

MR. R ALI
MR. H A AHMED

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

HEARING

9 WP(C)/1255/2017
B/O, WITH LCR

KHUDEJA KHATUN
Versus
THE UNION OF INDIA and 4 ORS

MR.H R A CHOUDHURY
MR.F U BORBHUIYA
MR.A MATIN

GA, ASSAM
ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/03/2023

-

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR S SARMA	04-02-2023	To	12-04-2023
3)	MD M S ALI	07-02-2023	To	10-03-2023
4)	MR. S K SAHARIAH	13-02-2023	To	13-03-2023
5)	MS M DAS	15-02-2023	To	13-03-2023
6)	MR. J P SHARMA	20-02-2023	To	03-03-2023
7)	MD F FARIDI	17-02-2023	To	03-03-2023
8)	MR B SARMAH	20-02-2023	To	03-03-2023
9)	MR. R K JAIN	21-02-2023	To	10-03-2023
10)	MR I HASSAN	23-02-2023	To	03-03-2023
11)	MR. N ALAM	01-03-2023	To	10-03-2023
12)	MR. N H LASKAR	27-02-2023	To	10-03-2023
13)	MRS. M DAS	27-02-2023	To	15-03-2023
14)	MS. M DAS	27-02-2023	To	15-03-2023
15)	MR. D BANERJEE	02-03-2023	To	09-03-2023
16)	MS. S D GUPTA	28-02-2023	To	06-03-2023
17)	MS. S DASGUPTA	28-02-2023	To	06-03-2023
18)	MR. N SHARMA	03-03-2023	To	03-03-2023
19)	MR. L C DEY	01-03-2023	To	10-03-2023
20)	MR. R K D CHOUDHURY	03-03-2023	To	03-03-2023
21)	MR. U K BORTHAKUR	04-03-2023	To	13-03-2023
22)	MR. B GOSWAMI	02-03-2023	To	10-03-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd March 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 11

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.66-127), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6644/2022 FIXED	RATAN BISWAS Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH	SC, P AND R.D. GA, ASSAM
	WITH			
2	WP(C)/6648/2022	PRASANTA BISWAS AND ANR. Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH	SC, P AND R.D. GA, ASSAM MR. S BANIK (R11)
3	WP(C)/8195/2022 FIXED	KALPANA CHAMUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOUDHURY MS N GUPTA MS K BORAH	GA, ASSAM
4	Cont.Cas(C)/83/2023	ISLAM UDDIN TALUKDAR Versus MRIDUL YADAV, IAS AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	
5	WP(C)/293/2023 FIXED	MD. SHAHALOM HOQUE Versus THE STATE OF ASSAM AND 9 ORS	MR. D C C PHUKAN MS. J GOGOI MS R BORAH	GA, ASSAM
6	WP(C)/743/2023 FIXED	MD KUBBAT ALI MONDOL Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. S SHARMA MS P YADAV	GA, ASSAM
7	WP(C)/910/2023 FIXED	KRISHNA RABI DAS AND 2785 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, GAD
8	WP(C)/938/2023 FIXED	CHITU BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR D J DEKA MR P J DUTTA	SC, P AND R.D.
9	WP(C)/943/2023 FIXED	EPHI ARIFA AZIM AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. DILIP DEY	GA, ASSAM SC, REVENUE
10	WP(C)/966/2023 FIXED	ROSA ROSHIE TOKBIPI Versus THE UNION OF INDIA AND 9 ORS.	MRS. R RONGMEI MS. K L R YANTHAN MR. A ULLAH	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C

11	WP(C)/1009/2023 FIXED	GOPINATH HAFLONGBAR AND 73 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR R ISLAM MD A ALI D HUSSAIN	SC, PWD ROAD GA, ASSAM SC, REVENUE SC, N C HILLS
12	WP(C)/1125/2023	ADROIT ENGINEERING Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	GA, ASSAM
13	WP(C)/1133/2023	MD. SOWAIB ALI @ HAJI SHOYAB ALI LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM
14	WP(C)/1155/2023	ISRAM TOPPO Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY	GA, ASSAM SC, P H E
15	WP(C)/1164/2023	BANK OF INDIA Versus M/S MURULI HARDWARE AND 6 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM
16	WP(C)/1174/2023	GANESH GOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS	GA, ASSAM SC, AG SC, SSA
17	WP(C)/1176/2023	MUKUL KUMAR SARMA AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MR H K BARUAH MR. R B GOHAIN MS P BORA MS C DAS F. K. AHMED	GA, ASSAM SC, REVENUE
18	WP(C)/1193/2023	BHUPATI BARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, BTC SC, REVENUE
19	WP(C)/1198/2023	M/S SSN ASSOCIATES Versus UNION OF INDIA AND 4 ORS	MR. B CHAKRABORTY MR P C DEY	DY.S.G.I. SC. REVENUE SC, TAXES
20	WP(C)/1200/2023	MD. KHAMUD ALI Versus THE OMBUDSMAN, RESERVE BANK OF INDIA AND 5 ORS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR Y KOTHARI	
21	WP(C)/1204/2023 CAVT. NO.15612/022,	MUSTAKIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER MS. A LALA	GA, ASSAM MR. A MANNAF FOR CAVEATOR SC, REVENUE
22	WP(C)/1206/2023	M/S BDS STEEL Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S C KEYAL MR R K MOUR	SC, APDCL
23	WP(C)/1212/2023	M/S DAYAL CONSTRUCTIONS AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
24	I.A.(Civil)/3157/2022 in WP(C)/5580/2022 WITH WP(C)/5580/2022	RUHANA KHATUN Versus THE STATE OF ASSAM AND 6 ORS RUHANA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, REVENUE GA, ASSAM MR J C BORAH (R-6) MS N BORDOLOI, SC, ELEMENTARY EDU.
25	I.A.(Civil)/443/2023 in WP(C)/6161/2022 WITH WP(C)/6161/2022	SALEHA BEGUM AND ANR Versus THE STATE OF ASSAM AND 5 ORS, SALEHA BEGUM AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. K I MAZUMDER MR. K I MAZUMDER	SC, P H E SC, P H E

26	I.A.(Civil)/444/2023 in WP(C)/6216/2022	HARESWAR KALITA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. K I MAZUMDER	SC, P H E
	WITH WP(C)/6216/2022	HARESWAR KALITA AND ANR Versus THE STATE OF ASSAM AND 5 ORS ADMISSION	MR. K I MAZUMDER	SC, P H E
27	WP(C)/329/2014 FIXED	EMAMI LIMITED and ANR Versus THE UNION OF INDIA AND 4 ORS	DR.ASHOK SARAF MSM L GOPE MS.N HAWELIA MR.K CHOUDHURY MR.P BARUAH MR.A GOEL	MR.P DAS MR.S CHAMARIA MR.G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
28	WP(C)/4070/2017 FIXED	PULIN GOGOI Versus THE STATE OF ASSAM and 3 ORS.	MR.A BHATTACHARJEE MR.J SARMA MR.M C DAS	MR. D MAZUMDAR(SC, FOREST DEPT.) GA, ASSAM
29	WP(C)/3585/2019 FIXED	SHOHIDUR RAHMAN SK. Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	WITH WP(C)/3570/2019	M/S. ASSAM TRADE AGENCY Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
31	WP(C)/3573/2019	DILIP BOTHRA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH WP(C)/3576/2019	ANUP KUMAR AGARWALA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
33	WP(C)/3596/2019	M/S. SAHA TRADERS Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
34	WP(C)/8449/2019 FIXED	ROKIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MR. S M RAHMAN MS. S R SAIKIA	SC, NRC MR G SARMA(R-4) MR. K GOGOI, CGC,(R-1) MR. AI ALI(R-3) MR R TALUKDAR(R-2,5,6 & 7) ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
35	WP(C)/4749/2020 WITH LCR	DEBESWAR BURAGOHAİN AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR. T G BARUAH	MR B SINHA (R4, R5) MR. K R BORA SC, REVENUE
36	WP(C)/5299/2021 FIXED	M/S VISHAL UDYOG Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, TAXES
	WITH WP(C)/5219/2021	M/S VISHAL UDYOG Versus THE STATE OF ASSAM AND 4 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, TAXES
38	WP(C)/39/2022 FIXED	M/S WEB PRINTZ Versus THE STATE OF ASSAM AND 2 ORS	MR R K DUTTA MR. M K BORAH MR. S DUTTA	SC, ELEM. EDU SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LTD.
	WITH WP(C)/4794/2022	ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LIMITED Versus MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR. S KALITA (r-3) MR R K MOUR (r-3) MR. S KAKATI (r-3) MR P DAS (r-3) SC, INDUSTRIES AND COMMERCE

40	WP(C)/5305/2022 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	MR D GOGOI, SC, FOREST DEPTT. SC, PWD
41	WP(C)/7904/2022	MD. MANNAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR Z HUSSAIN MS B B AHMED MR R ISLAM	GA, ASSAM SC, AGRI. DEPARTMENT
42	WP(C)/170/2023 FIXED	AZIZUR RAHMAN CHOUDHURY Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, GST MR B GOGOI DY.S.G.I. SC, TAXES
43	WP(C)/362/2023 FIXED	NALINAKSHA SARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. D UPAMANYA	DY.S.G.I. SC, INCOME TAX
44	WP(C)/760/2023 FIXED	MRIDUL KUMAR LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR H BURAGOHAIN MR. K N CHOUDHURY MS A DEVI MS. M BURAGOHAIN	SC, AGRI. DEPARTMENT
ORDERS				
45	I.A.(Civil)/2440/2019 in Cont.Cas(C)/272/2018	M/S. LILADHAR ROY AND ANR. Versus NAVEEN VERMA AND 7 ORS.	MR. U J SAIKIA MR. A GOHAIN	MR. S C KEYAL MR. T C CHUTIA MR D K ROY MS P BARUAH
	WITH Cont.Cas(C)/272/2018	M/S. LILADHAR ROY AND ANR. Versus NAVEEN VERMA AND 6 ORS.	MR. U J SAIKIA MR. A GOHAIN	MR. S C KEYAL (R1, R3, R4) MS I JAMIR (R2, R5-R7) MR. T C CHUTIA (R2, R5- R7) MR. S B RAHMAN (R3, R4) MS. P BARUAH (R1, R3, R4) MS. N DAS (R2, R5-R7) MR D K ROY (R2, R5-R7) MS. I KAKATI (R2, R5-R7)
46	Cont.Cas(C)/583/2020 WITH WP(C)/1036/2020 (D/O)	BANAJIT BARMAN Versus DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
	WITH			
47	Review.Pet./37/2022 CAVT. NO. 00612/022,	THE STATE OF ASSAM AND 3 ORS. Versus BANAJIT BARMAN AND ANR.	MR. D P BORAH	MD S HOQUE (R-1) MR. S BARMAN FOR CAVEATOR
48	WP(C)/4430/2021 FIXED	PADMARAJ RJ Versus THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR. R DUBEY MR M CHETIA MS. A B KAYASTHA MR. A N I HUSSAIN MR A RASHID MR. K ISLAM MR N AHMED	MR. N SARKAR (R-7) SC, RAILWAY
49	Cont.Cas(C)/545/2022 FIXED	MONUJ HASNU @ MANOJ HASNU Versus TENZING RONGPI @ TENSING RONGPI	MR. M P CHOUDHURY MS. S KEMPRAI MR. S BATHARI	MR J CHUTIYA
	WITH			
50	Cont.Cas(C)/531/2022	PASING DAULAGUPU @ PASING DAULAGUPHU Versus TENZING RONGPI	MR. M P CHOUDHURY MR. S BATHARI	
51	Cont.Cas(C)/613/2022	M/S. DONYI POLO ENTERPRISES AND ANR Versus MUKESH SAHU AND 2 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	
52	I.A.(Civil)/2019/2022 FIXED, WITH TWO NUMBERS OF LCR in WP(C)/2251/2021	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI	

	WITH WP(C)/2251/2021 CAVT. NO. 00212/021,	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY MR. T N SRINIVASAN	S ALI (r-1) MR. A SARMA MRS. H SARMAH MR. R BARUAH (r-1) MR. A IKBAL (r-1) MRS. M NATH (r-1) FOR CAVEATOR MR R CHAKRAVORTY SC, SSA
53	I.A.(Civil)/2718/2022 in WP(C)/1876/2022 WITH WP(C)/1876/2022	M/S PP BAFNA VENTURES PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS M/S J C STATIONERY (P) LTD Versus THE STATE OF ASSAM AND 5 ORS	MS. P R MAHANTA MR. U K NAIR MR D DAS MR R CHAKRAVORTY MR. S RABHA	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA
54	WITH WP(C)/1877/2022	M/S J C STATIONERY (P) LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR D DAS MR R CHAKRAVORTY	SC, ELEM. EDU MR. R BORPUJARI (R6) MS RUKMINI BARUA (R6) MS PADMINI BARUA (R6) SC, SSA
	WITH I.A.(Civil)/2714/2022 in WP(C)/1877/2022	M/S PRAGATI PAPER CONVERTERS, Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORPUJARI MS RUKMINI BARUA MS PADMINI BARUA	MR R CHAKRAVORTY SC, SSA
55	WITH WP(C)/1878/2022	M/S J C STATIONERY (P) LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R CHAKRAVORTY	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY (r-5,6) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA
	WITH I.A.(Civil)/2719/2022 in WP(C)/1878/2022	M/S PRAGATI PAPER CONVERTERS, Versus THE STATE OF ASSAM AND 5 ORS,	MR. R BORPUJARI MS RUKMINI BARUA MS PADMINI BARUA	MR R CHAKRAVORTY SC, SSA
56	I.A.(Civil)/2845/2022 FIXED in WP(C)/676/2018 WITH WP(C)/676/2018	THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS. Versus M/S. BOGIDHOLA TEA AND TRADING CO. PVT. LTD 2 ORS	SC, ATEPFO	MR. P K TIWARI
	WITH WP(C)/676/2018	M/S. BOGIDHOLA TEA AND TRADING CO. PVT. LTD. Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. P K TIWARI MR D BARUAH MR B KAUSHIK MS. A KAPINJAL MR. A R GOGOI	MS. M BHATTACHARJEE (GA, ASSAM, (R-5 & 6)) MR J BORAH MR. K KAKOTI SC, ATPPF
57	WP(C)/5308/2022	SANJEET KUMAR DAS Versus THE HINDUSTAN PETROLEUM CORPORATION LIMITED AND 7 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	MR G N SAHEWALLA (r-4 to 7) S N SARMA (R-4 to 7) MR. M J BARUAH (R-3) MR. S S ROY MR. K KALITA (r-4 to 7) MR. K KALITA (r-4 to 7) MS B MAJUMDER (R-3) MS. M NEOG (R-3)
58	WP(C)/598/2023 FIXED	MOHIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MS N SULTANA I AMIN	GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/03/2023

-

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR S SARMA	04-02-2023	To	12-04-2023
3)	MD M S ALI	07-02-2023	To	10-03-2023
4)	MR. S K SAHARIAH	13-02-2023	To	13-03-2023
5)	MS M DAS	15-02-2023	To	13-03-2023
6)	MR. J P SHARMA	20-02-2023	To	03-03-2023
7)	MD F FARIDI	17-02-2023	To	03-03-2023
8)	MR B SARMAH	20-02-2023	To	03-03-2023
9)	MR. R K JAIN	21-02-2023	To	10-03-2023
10)	MR I HASSAN	23-02-2023	To	03-03-2023
11)	MR. N ALAM	01-03-2023	To	10-03-2023
12)	MR. N H LASKAR	27-02-2023	To	10-03-2023
13)	MRS. M DAS	27-02-2023	To	15-03-2023
14)	MS. M DAS	27-02-2023	To	15-03-2023
15)	MR. D BANERJEE	02-03-2023	To	09-03-2023
16)	MS. S D GUPTA	28-02-2023	To	06-03-2023
17)	MS. S DASGUPTA	28-02-2023	To	06-03-2023
18)	MR. N SHARMA	03-03-2023	To	03-03-2023
19)	MR. L C DEY	01-03-2023	To	10-03-2023
20)	MR. R K D CHOUDHURY	03-03-2023	To	03-03-2023
21)	MR. U K BORTHAKUR	04-03-2023	To	13-03-2023
22)	MR. B GOSWAMI	02-03-2023	To	10-03-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd March 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 13

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1038/2023 FIXED	KANHAIYA YADAV Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE
2	WP(C)/1040/2023	SHREE ADINATH AGRI AND RURAL DEVELOPMENT PVT. LTD. AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, REVENUE
3	WP(C)/1132/2023	RUHUL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	SC, ELEM. EDU SC, HEALTH
4	WP(C)/1134/2023	RAMEN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
5	WP(C)/1140/2023	BISHWARAJ PURKAYASTHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. S SUTRADHAR	SC, P AND R.D. GA, ASSAM
6	WP(C)/1142/2023	FASTENIUS SORENG @ FOSTENIEUS SORENG AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM SC, REVENUE
7	WP(C)/1175/2023	M/S. PINTA WEIGH BRIDGE @ PINTA ENTERPRISE (WEIGH BRIDGE) Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM DY.S.G.I. SC, TRANSPORT
8	WP(C)/1180/2023	LOWER ASSAM INTER DISTRICT STAGE CARRIAGE BUS OWNERS ASSOCIATION Versus THE STATE OF ASSAM AND 16 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, TRANSPORT
9	WP(C)/1190/2023	MAHENDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
10	WP(C)/1196/2023	DIPANJALI BHARALI Versus THE STATE OF ASSAM AND 12 ORS	MR. B K DAS	SC, P AND R.D. GA, ASSAM

11	WP(C)/1201/2023 B/O	OHAB CHOUDHURY AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	SC, CO OP
12	WP(C)/1205/2023	ABDUL GOFUR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE
13	WP(C)/1215/2023 B/O	THAKUR DAS BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. H. BURAGOHAJAN MS A DEVI MS. H BORAH	GA, ASSAM SC, AFDC
14	WP(C)/1219/2023	SUBHAS PATWARY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR G KHANDELIA MR. K DEKA MR R PAUL	GA, ASSAM SC. REVENUE
<u>ORDER (STAY VACATING)</u>				
15	I.A.(Civil)/3415/2022 in WP(C)/6412/2022 WITH WP(C)/6412/2022	RUPA BANIA AND 7 ORS Versus NABA KR SARMA AND 6 ORS. NABA KR SARMA Versus THE STATE OF ASSAM AND 14 ORS	MR. A KHANIKAR MR. T J MAHANTA MR. S U AHMED MR A HAWARI MS. M BARMAN	MR. T J MAHANTA MR A HAWARI SC, P AND R.D. GA, ASSAM
16	I.A.(Civil)/3843/2022 in WP(C)/8042/2022	THE UNION OF INDIA AND 2 ORS Versus M/S B N INFRAPROJECTS LLP AND 3 ORS	DY.S.G.I.	MR. M K CHOUDHURY
<u>ORDER NO STEPS</u>				
17	WP(C)/1387/2022	PRADIP CHANDRA DAS Versus PHANINDRA MOHAN DAS AND ANR	MR. R SARMA MS. S D SAIKIA MR P C MAZUMDAR	SC, APDCL
<u>ADMISSION</u>				
18	WP(C)/470/2019 FIXED	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3
19	WP(C)/3295/2020 B/O	FAIJUL HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. U J SAIKIA MR. R SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
20	WP(C)/504/2021 FIXED	BINITA BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORA MR. R DOWARAH MR D BORAH	GA, ASSAM SC, FINANCE SC, FOREST
21	WP(C)/3358/2021 FIXED	ANIL KUMAR DAS Versus THE EASTERN AND NORTH EASTERN FRONTIER RAILWAY CO OPERATIVE BANK LTD AND 2 ORS	MR. R SARMA MR. P M KALITA MRS. G M D BAISHYA	MR. M BISWAS MR. C K S BARUAH (CGC) MS M DAS
22	WP(C)/6810/2021 FIXED	HITENDU RUDRA PAUL Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, P AND R.D. GA, ASSAM
23	WP(C)/1768/2022 FIXED	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS	MR. M A SHEIKH MR. N M SARKAR	SC, P AND R.D. GA, ASSAM MR M H CHOUDHURY (R- 7,8,10 TO 15)
24	WP(C)/6054/2022 B/O	DILIP KALITA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR B KAUSHIK MR. S HAZARIKA	MS. J GOGOI, SC, WATER RESOURCES DEPTT. (R- 1,3,4,5,6) MR B GOGOI, SC, FINANCE DEPTT. (R-2) SC, WATER RESOURCE

25	WP(C)/6078/2022 B/O	BASED ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. H ALI MR. R A CHOUDHURY MS J BEGUM	SC, P AND R.D. MR. S DUTTA, SC, P&RD DEPTT. MR. K KONWAR MS. M BARMAN, GA, ASSAM
26	WP(C)/7366/2022 FIXED	MD. FARUK HUSSAIN Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, NHIDC GA, ASSAM
27	WP(C)/7474/2022 B/O	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM
28	WP(C)/7791/2022	JANAM BEGUM Versus THE UNION OF INDIA AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, FINANCE
WITH				
29	WP(C)/7793/2022	LAILA BEGUM LASKAR (MAZUMDER) Versus THE UNION OF INDIA AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, FINANCE
WITH				
30	WP(C)/7795/2022	SOMULA BEGUM LASKAR Versus THE UNION OF INDIA AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, FINANCE
31	WP(C)/8285/2022 B/O	OLIMAX ENERGY PRIVATE LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	GA, ASSAM SC, TAXES
32	WP(C)/54/2023 FIXED	M/S SHREE GANESH TRADERS Versus THE STATE OF ASSAM AND 5 ORS	MR. J PATOWARY	SC, HEALTH
WITH				
33	WP(C)/4980/2022	M/S. SHREE GANESH TRADERS Versus THE STATE OF ASSAM AND 7 ORS.	MR. J PATOWARY MR. D K BAIDYA M S HUSSAIN	MR G RAHUL (R-7) MR. T DEURI (R-8) MR. D M NATH (R-7) MR. M J BHATTACHARYYA (R-8) MS. S DEVI (R-8) SC, HEALTH MR B B BARUAH (R-8)

ORDERS

34	Cont.Cas(C)/346/2020 FIXED	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)
35	WP(C)/63/2021 FIXED	MADAN LAL AGARWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. S DEKA MR. B. DUTTA MS. J BORO	MR C BARUAH (R-6) GA, ASSAM MR. B BARUAH MR. B BARUAH
36	Cont.Cas(C)/47/2022 B/O	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	
37	Cont.Cas(C)/58/2022 B/O	ATUL BASUMATARY Versus SHANTANU P. GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. B CHOUDHURY (r-1) MR. S BORA (r-1) MR P NAYAK (r-1)
38	I.A.(Civil)/498/2023 FIXED in WP(C)/93/2023 WITH WP(C)/93/2023	RAKIB HUSSAIN Versus THE UNION OF INDIA AND 3 ORS.	ALHAJJ I UDDIN	DY.S.G.I.
		RAKIB HUSSAIN Versus THE UNION OF INDIA AND 3 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ MR. A H M R CHOUDHURY MR R HOQUE	DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/03/2023

-

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR S SARMA	04-02-2023	To	12-04-2023
3)	MD M S ALI	07-02-2023	To	10-03-2023
4)	MR. S K SAHARIAH	13-02-2023	To	13-03-2023
5)	MS M DAS	15-02-2023	To	13-03-2023
6)	MR. J P SHARMA	20-02-2023	To	03-03-2023
7)	MD F FARIDI	17-02-2023	To	03-03-2023
8)	MR B SARMAH	20-02-2023	To	03-03-2023
9)	MR. R K JAIN	21-02-2023	To	10-03-2023
10)	MR I HASSAN	23-02-2023	To	03-03-2023
11)	MR. N ALAM	01-03-2023	To	10-03-2023
12)	MR. N H LASKAR	27-02-2023	To	10-03-2023
13)	MRS. M DAS	27-02-2023	To	15-03-2023
14)	MS. M DAS	27-02-2023	To	15-03-2023
15)	MR. D BANERJEE	02-03-2023	To	09-03-2023
16)	MS. S D GUPTA	28-02-2023	To	06-03-2023
17)	MS. S DASGUPTA	28-02-2023	To	06-03-2023
18)	MR. N SHARMA	03-03-2023	To	03-03-2023
19)	MR. L C DEY	01-03-2023	To	10-03-2023
20)	MR. R K D CHOUDHURY	03-03-2023	To	03-03-2023
21)	MR. U K BORTHAKUR	04-03-2023	To	13-03-2023
22)	MR. B GOSWAMI	02-03-2023	To	10-03-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd March 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Crl.Pet./209/2023 B/O	JUNUMONI DUTTA Versus LIPIKA BORAH (DUTTA)	MR S BORTHAKUR MS. P BORAH	
2	Bail Appln./719/2023 B/O	AYUB ALI Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM
3	Bail Appln./741/2023 B/O	SURAB ALI @ SORHAB ALI @ MD. SARAB ALI Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
4	Bail Appln./742/2023 B/O	ASRAFUL KHAN @ ASHRAFUL KHAN Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
5	Bail Appln./753/2023	SHAH ALOM AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
6	Bail Appln./754/2023 B/O	KAJIBUR HUSSAIN @ KHADDAR AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	Bail Appln./755/2023	PRANAB DAS Versus THE STATE OF ASSAM		PP, ASSAM
8	Bail Appln./756/2023 B/O	MUSADDIK HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
9	Bail Appln./757/2023	ABU BAKKAR SIDDIQUE @ ABU BAKKAR SIDDIK Versus THE STATE OF ASSAM	MR. M DASGUPTA MD S ALI MD G HUSSAIN	PP, ASSAM
10	Bail Appln./758/2023	LALCHAN ALI MIAH @ HALIMUDDIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
11	Bail Appln./760/2023	MD. ZAKARIA ALOM AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM

12	Bail Appln./762/2023	SADEK ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
13	Bail Appln./763/2023	AMIR ALI @ AMIR HAMZA Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
14	Bail Appln./764/2023	MAZIBAR RAHMAN @ MAZIBAU RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. A AHMED B BARMAN	PP, ASSAM
15	Bail Appln./765/2023	RUBAL ANSARI LASKAR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
16	Bail Appln./766/2023	ABDUL MANNAN Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
17	Bail Appln./767/2023	ELIAS AHMED Versus THE STATE OF ASSAM	MS P SARMA MR. M HOSSAIN MS N HASAN MR K U AHMED	PP, ASSAM
18	Bail Appln./768/2023 B/O	RAJIBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA MR M HOQUE	PP, ASSAM
19	Bail Appln./771/2023	JITU BARUAH Versus THE STATE OF ASSAM	MR. S K JAIN MR P K KALITA	PP, ASSAM
20	Bail Appln./774/2023 B/O	BHOROT PEGU Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
21	Bail Appln./775/2023 B/O	ROHIM ALI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR M RAHMAN U U KHAN	PP, ASSAM
22	Bail Appln./776/2023 B/O	NAJRUL ISLAM @ NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	PP, ASSAM
23	Bail Appln./777/2023 B/O	RAHIM BADSHA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR P K BORA	PP, ASSAM
24	Bail Appln./778/2023 B/O	AMINA BEGUM Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
25	Bail Appln./780/2023 B/O	SHAH ALAM ALI @ SHAH ALAM Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN SK ABDULLAH	PP, ASSAM
26	Bail Appln./782/2023	JABED ALI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
27	Bail Appln./784/2023	ASHIF AHMED @ ASIF AHMED Versus THE STATE OF ASSAM	MR D TALUKDAR MR A V SINGH	PP, ASSAM
28	Bail Appln./785/2023	AKRAMUL LASKAR @ EKRAMUL LASKAR Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY MR M DEY	PP, ASSAM
29	Bail Appln./787/2023	ARUN SONOWAL Versus THE STATE OF ASSAM	B BURAGOHAIN	PP, ASSAM
MOTION				
30	W.P.(CrI.)/4/2023 FIXED	DR. SWETABH SUMAN Versus CENTAL BUREAU OF INVESTIGATION	MR N Z LOTHAN	MR. S C KEYAL SC, CBI

	WITH I.A.(CrI.)/72/2023 in W.P.(CrI.)/4/2023	DR. SWETABH SUMAN Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTHAN	
31	CrI.Pet./167/2023 B/O	MD. RASHIDUL HAQUE Versus THE STATE OF ASSAM AND 2 ORS.	MS. G BORAH	PP, ASSAM
32	CrI.Pet./212/2023	RUBUL ALI @ RUBUL KHANDAKAR Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED MR R. ISLAM	PP, ASSAM
33	AB/496/2023 FIXED	TAIZUDDIN @ TAZUDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. M DUTTA MS S DEV MR J MAHANTA	PP, ASSAM
34	AB/706/2023 B/O	ALI HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR G U AHMED MR M Z SHAH	PP, ASSAM
35	AB/714/2023	EYASIN ALI Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
36	AB/717/2023	RAHUL AMIN AND ANR Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. S ISLAM MR A HAWARI	PP, ASSAM
37	AB/718/2023 B/O	ABDUL MOFIZ SK Versus THE STATE OF ASSAM AND ANR	MR. A ISLAM MR E HUSSAIN	PP, ASSAM
38	AB/720/2023 B/O	AHED ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
39	AB/722/2023	SAHAB UDDIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
40	AB/723/2023	SIRAJ ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MS S DEVI MR. A WADUD	PP, ASSAM
41	AB/724/2023	SIRAJUDDIN @ SIRAJ UDDIN AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MR J U AHMED MR K U AHMED MR S HUSSAIN	PP, ASSAM
42	AB/725/2023	ABDUL MUNNAF ALI Versus THE STATE OF ASSAM AND ANR	MD. I HUSSAIN MD A RAHMAN	PP, ASSAM
43	AB/726/2023	MD. AJMIR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
44	AB/728/2023 B/O	JOHOR ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR A K DAS MS J AKTAR	PP, ASSAM
45	AB/731/2023 B/O	MUSLIM ALI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
46	AB/732/2023	INJAMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN N. UDDIN MR S ABDULLAH	PP, ASSAM
47	AB/733/2023 B/O	MD. BABUL ALI Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
48	AB/734/2023	PAPUL ALOM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR A AHMED MR. M ALOM	PP, ASSAM
49	AB/735/2023 B/O	NUR ALOM MEHMOOD @ NUR ALOM Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM

50	AB/736/2023	RAMEN CHUNGKRANG Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA	PP, ASSAM
51	AB/738/2023	KULANATH DAS Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
ADMISSION				
52	WP(C)/2808/2021 (PERSONAL APPEARANCE), FIXED	TARKA BAHADUR CHETI @ TARKABAHADUR CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. P N GOSWAMI SC, INDUSTRIES AND COMMERCE
WITH				
53	WP(C)/4089/2022	KESHAB DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, ASIDC
WITH				
54	WP(C)/4099/2022	MUKUNDA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, ASIDC
WITH				
55	WP(C)/4116/2022	MD. IMDADUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. M HUSSAIN MS F INTAZ MR A ISLAM	GA, ASSAM SC, INDUSTRIES SC, ASIDC
WITH				
56	WP(C)/4289/2022	PRAHLAD CH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MR. M HUSSAIN MS F INTAZ MRS J BORAH	GA, ASSAM SC, INDUSTRIES AND COMMERCE
BAIL HEARING (BA)				
57	Bail Appln./3063/2022 WITH LCR, FIXED	DILBOR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
58	Bail Appln./100/2023 FIXED	SAYED ANWAR LASKAR@SAYED ANOWER LASKAR Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE	PP, ASSAM
59	Bail Appln./153/2023 FIXED	MANISH KUMAR AND 3 ORS Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
60	Bail Appln./292/2023 FIXED	MD ASLAM KHAN Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
61	Bail Appln./394/2023 FIXED	JAHID AHMED CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
62	Bail Appln./395/2023 FIXED	DILIP MAZUMDAR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	PP, ASSAM
63	Bail Appln./427/2023 FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
WITH				
64	Bail Appln./389/2023	MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
65	Bail Appln./489/2023 FIXED	ASHRAFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M DUTTA MS S DEV MR J MAHANTA	PP, ASSAM

66	Bail Appln./514/2023 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
67	Bail Appln./540/2023 FIXED	NUR NABI SHEIKH Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER MR. H ISLAM	PP, ASSAM
68	Bail Appln./541/2023 FIXED	PHILIP KUMAR DEY Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR P KATAKI MR. S DUTTA	PP, ASSAM
69	Bail Appln./545/2023 FIXED	MD. ABU JAFOR @ AABU JAFAR Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM

ORDERS

70	I.A.(Civil)/752/2022 CRP 53/2020(D/O), B/O in CRP/53/2020	RICHPAL PRAJAPAT Versus RINA PATOR	MR P UPADHYAY MR A UPADHYAY	
----	---	---	--------------------------------	--

=====

LEAVE NOTE OF ADVOCATES FOR 03/03/2023

-

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR S SARMA	04-02-2023	To	12-04-2023
3)	MD M S ALI	07-02-2023	To	10-03-2023
4)	MR. S K SAHARIAH	13-02-2023	To	13-03-2023
5)	MS M DAS	15-02-2023	To	13-03-2023
6)	MR. J P SHARMA	20-02-2023	To	03-03-2023
7)	MD F FARIDI	17-02-2023	To	03-03-2023
8)	MR B SARMAH	20-02-2023	To	03-03-2023
9)	MR. R K JAIN	21-02-2023	To	10-03-2023
10)	MR I HASSAN	23-02-2023	To	03-03-2023
11)	MR. N ALAM	01-03-2023	To	10-03-2023
12)	MR. N H LASKAR	27-02-2023	To	10-03-2023
13)	MRS. M DAS	27-02-2023	To	15-03-2023
14)	MS. M DAS	27-02-2023	To	15-03-2023
15)	MR. D BANERJEE	02-03-2023	To	09-03-2023
16)	MS. S D GUPTA	28-02-2023	To	06-03-2023
17)	MS. S DASGUPTA	28-02-2023	To	06-03-2023
18)	MR. N SHARMA	03-03-2023	To	03-03-2023
19)	MR. L C DEY	01-03-2023	To	10-03-2023
20)	MR. R K D CHOUDHURY	03-03-2023	To	03-03-2023
21)	MR. U K BORTHAKUR	04-03-2023	To	13-03-2023
22)	MR. B GOSWAMI	02-03-2023	To	10-03-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd March 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./769/2023	SHUKUR ALI Versus THE STATE OF ASSAM	MS P SARMA MR. M HOSSAIN MS N HASAN MR K U AHMED	PP, ASSAM
2	Bail Appln./770/2023	KRISHNA GOPAL MALLICK Versus THE STATE OF ASSAM	MR. U B SARMA MRS. G SARMA	PP, ASSAM
3	Bail Appln./779/2023	KULDEEP SUTRADHAR Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
MOTION				
4	Crl.Rev.P./42/2023 B/O	KRISHNA SAHA Versus THE STATE OF ASSAM	MR. A HUSSAIN	PP, ASSAM
5	Crl.Rev.P./49/2023 B/O	SARASWATI DAS Versus THE STATE OF ASSAM	MR. R C DAS MR. C. SHIL MR S HUSSAIN	PP, ASSAM
6	Crl.Rev.P./83/2023 FIXED	NUR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
7	Crl.Rev.P./91/2023 FIXED	MASUDA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A R TALUKDAR	PP, ASSAM
8	Crl.Rev.P./96/2023	MD. NOBIUL ISLAM @ NOIMUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. MEHBOOB ALAM	PP, ASSAM
9	Crl.Rev.P./97/2023 B/O	BABU DAS AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/168/2023 in Crl.Rev.P./97/2023	BABU DAS AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
10	Crl.Pet./211/2023	DISEN TIPOMIA Versus STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA	PP, ASSAM

11	AB/729/2023 B/O	MRIGANKA SARMA @ MRINAL SARMA AND ANR Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
12	AB/730/2023 B/O	HABIBUR HOQUE Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR A K DAS MS J AKTAR	PP, ASSAM
13	AB/737/2023	GOLAM RABBANI ALHAJ Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<u>ADMISSION</u>				
14	CrI.A./258/2022 WITH LCR 2 FILES, FIXED	SRI PYASENG CHOWLU Versus MRS. USHA SHYAM DIHINGIA	MR H K DAS MR. A R GOGOI MR. U PATHAK MR. D J DAS	MR R DAS MR. P M KALITA
15	CrI.Rev.P./404/2022 FIXED	NAMRA NILLOVE DEKA Versus SMT. ANULEKHA HAZARIKA	MR. K N CHOUDHURY MS G DAS MRS. R S CHOUDHURY MR. R CHOUHAN	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
16	CrI.Pet./618/2022 FIXED	GOURISH NAIDING Versus THE STATE OF ASSAM AND ANR	MR. M MAHANTA MR. P K MUNIR MR. A GAYAN	N K NEOG (R-2) MR. M DAS (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./270/2023 FIXED	HAIJAN ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
18	Bail Appln./438/2023 WITH OFFICE NOTE, FIXED	ATAULLAH AND ANR Versus THE STATE OF ASSAM	MR. R SARMA MR D MEDHI	PP, ASSAM
19	Bail Appln./581/2023 FIXED	MANTU DAS Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
20	Bail Appln./603/2023 FIXED	ASHOK BARMAN Versus THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/3667/2022 FIXED	GOBIN @ GOBIND BORA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR M REJA SUSHMITA SENGUPTA	PP, ASSAM
22	AB/46/2023 FIXED	SARBESWAR RABHA AND 9 ORS Versus THE STATE OF ASSAM	MR T RAJBONGSHI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
23	AB/69/2023 FIXED	NURJAMAL ALI AND ANR. Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
24	AB/199/2023 FIXED	BIJOY TANTI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
25	AB/267/2023 FIXED	CHIRAJ BARPATRA@BHAIMAN BORPATRA Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
26	AB/328/2023 FIXED	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
27	AB/335/2023 FIXED	RAFIQUL ISLAM @ RAFIKUL RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM

28	AB/346/2023 FIXED	LALCHAN ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	PP, ASSAM
29	AB/366/2023 FIXED	ANIMESH GOSWAMI Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
30	AB/386/2023 FIXED	PRAJIT NARZARY @ BADAL Versus THE STATE OF ASSAM AND ANR	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
31	AB/510/2023 FIXED	MAMON BARUAH Versus THE STATE OF ASSAM	MR. K R PATGIRI	PP, ASSAM

ORDERS

32	Crl.Pet./413/2022 WITH LCR 1 FILE, B/O	ABDUR RAHIM Versus ARJOOARA BEGUM	MR. R ALI H A AHMED	
33	Crl.Rev.P./39/2023 FIXED	SUBHASH KUMAR PANWAR Versus CARRIER MIDEA INDIA PVT LTD AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA M K GOGOI S. K. GUPTA	PP, ASSAM
34	I.A.(Crl.)/152/2023 B/O in Crl.Pet./152/2023 WITH Crl.Pet./152/2023	ABDUL KAYUM BARBHUIYA Versus EAKBAL HUSSAIN CHOUDHURY @ IKBAL HUSSAIN CHOUDHURY AND 2 ORS	MR. I H LASKAR	
		ABDUL KAYUM BARBHUIYA Versus EAKBAL HUSSAIN CHOUDHURY @ IKBAL HUSSAIN CHOUDHURY AND 2 ORS	MR. I H LASKAR MR J H LASKAR MR. P DAIMARY MR. R. KARIM	
35	I.A.(Crl.)/153/2023 WITH LCR 2 FILES, B/O in Crl.Pet./978/2022 WITH Crl.Pet./978/2022	MRIDUL KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. R ALI	PP, ASSAM
		MRIDUL KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED MR A S SK MR. H N ISLAM	PP, ASSAM

HEARING

36	Crl.Pet./496/2017 WITH LCR 1 FILE, FIXED	CHINMOY SAIKIA Versus THE STATE OF ASSAM and ANR.	MR. G CHOUDHURY MR.K K GOSWAMI	MR.Z ALAM(R-2) MR.E U AHMED(R-2) MS.S NAZNEENR-2 MR.N D SARMA(R-2) MR.J JAMIR(R-2) PP, ASSAM
37	Crl.Pet./694/2022 WITH LCR 1 FILE, FIXED	SOHIDUL ALI @ SOHIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR P KATAKI MRS R BEGUM MRS. M D BORUAH PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/03/2023

-

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR S SARMA	04-02-2023	To	12-04-2023
3)	MD M S ALI	07-02-2023	To	10-03-2023
4)	MR. S K SAHARIAH	13-02-2023	To	13-03-2023
5)	MS M DAS	15-02-2023	To	13-03-2023
6)	MR. J P SHARMA	20-02-2023	To	03-03-2023
7)	MD F FARIDI	17-02-2023	To	03-03-2023
8)	MR B SARMAH	20-02-2023	To	03-03-2023

9)	MR. R K JAIN	21-02-2023	To	10-03-2023
10)	MR I HASSAN	23-02-2023	To	03-03-2023
11)	MR. N ALAM	01-03-2023	To	10-03-2023
12)	MR. N H LASKAR	27-02-2023	To	10-03-2023
13)	MRS. M DAS	27-02-2023	To	15-03-2023
14)	MS. M DAS	27-02-2023	To	15-03-2023
15)	MR. D BANERJEE	02-03-2023	To	09-03-2023
16)	MS. S D GUPTA	28-02-2023	To	06-03-2023
17)	MS. S DASGUPTA	28-02-2023	To	06-03-2023
18)	MR. N SHARMA	03-03-2023	To	03-03-2023
19)	MR. L C DEY	01-03-2023	To	10-03-2023
20)	MR. R K D CHOUDHURY	03-03-2023	To	03-03-2023
21)	MR. U K BORTHAKUR	04-03-2023	To	13-03-2023
22)	MR. B GOSWAMI	02-03-2023	To	10-03-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,3rd March 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 22

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./324/2023 WITH LCR, B/O	EKRAMUL HAQUE @ IKRAMUL HAQUE Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM
MOTION (BA)				
2	Bail Appln./761/2023	SOIDUR RAHMAN Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
3	Bail Appln./781/2023	MAZAMIL HUSSAIN @ MAZAMIL HOQUE @ MUZAMMIL HUSSAIN Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
4	Bail Appln./788/2023	JAYNAL ABEDIN AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MR. S A B KHABIR MS M DAS	PP, ASSAM
5	Bail Appln./789/2023	NUR MOHAMMAD SARKAR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A Z AHMED	PP, ASSAM
MOTION				
6	Crl.Pet./605/2022 WITH LCR 1 FILE	TIRTHA SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. N BARMAN	PP, ASSAM
7	Crl.Pet./208/2023	SHEHNAZ BEGUM AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	PP, ASSAM
8	Crl.Pet./210/2023 B/O	BHAKTA BAHADUR CHETRI AND ANR Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	PP, ASSAM
9	AB/646/2023 B/O	ABU BAKKAR SIDDIK @ ABU BAKKAR SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM

10	AB/704/2023 B/O	MD. MOINUL ALI @ MOINUL ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
11	AB/713/2023	BHASKAR SHARAN Versus THE STATE OF ASSAM	MR. K K NANDI MS S DEY MISS. R. DAS	PP, ASSAM
12	AB/715/2023	NUR ISLAM @ NURUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. A K DUTTA MR. S SUTRADHAR	PP, ASSAM
13	AB/716/2023 B/O	MAHIR UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR A ISLAM	PP, ASSAM
14	AB/719/2023	THOMASH MILI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
15	AB/721/2023	KARIM ALI AND 5 ORS Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
<u>ADMISSION</u>				
16	Tr.P.(CrI.)/5/2022 FIXED	MADHAB DUTTA Versus MIRA SAIKIA DUTTA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	MR T N SRINIVASAN MR. N ISLAM
17	CrI.Pet./936/2022 WITH LCR 3 FILES	BUDDHIMAN BARMAN @ CHANDRA MOHAN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A DAS	MR. R ALI (R2) MR M Z SHAH (R2) MR A S SK (R2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./537/2023 WITH LCR, FIXED	ACHAJAT ALI @ AFZAD ALI @ AZAD ALI Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI	PP, ASSAM
19	Bail Appln./543/2023 FIXED	ABUL BAHAR AND 2 ORS Versus THE STATE OF ASSAM	MR. A R SIKDAR MR J I MONDAL MR A N IQBAL MR A HAI	PP, ASSAM
20	Bail Appln./544/2023 FIXED	MD. SAHAR ALI AND ANR. Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
21	Bail Appln./554/2023 WITH LCR, FIXED	BIKI CHEITA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
22	Bail Appln./557/2023 FIXED	MINTU BISWAS Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
23	Bail Appln./596/2023 FIXED	ABU SAMA SEKH @ ABU SAMA S.K. Versus STATE OF ASSAM	MR. A S CHOUDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/2146/2022 FIXED	LUKU DEWARAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MS R A MOSTAFI	PP, ASSAM
25	AB/2484/2022 FIXED	SHARIF HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
26	AB/2742/2022 FIXED	MANARANJAN BRAHMA Versus THE STATE OF ASSAM	MR S NEOGI	PP, ASSAM
27	AB/2823/2022 FIXED	RAJIB AHMED AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
28	AB/3287/2022 FIXED	MOZIBOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

29	AB/3500/2022 FIXED	DHARWMSA BASUMATARY Versus THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
30	AB/3582/2022 FIXED	AHED ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. I U CHOWDHURY PP, ASSAM
31	AB/3642/2022 FIXED	NARENDRA BORAH Versus THE STATE OF ASSAM .	MR. S MUNIR MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
32	AB/3669/2022 FIXED	SUJIT SAHA Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
33	WITH AB/3319/2022	FARUK ABDULLAH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
34	AB/257/2023 WITH OFFICE NOTE, FIXED	ABDUL KHALEQUE @ KHALEQUE ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. N A AHMED MR. P K DAS MR. A S CHOUDHURY MR A MOTALIB MR. N MAHAJAN	PP, ASSAM
35	AB/285/2023 FIXED	MOYNUL HOQUE CHOUDHURY @ MD. MAINUL HOQUE CHOUDHURI Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM
36	AB/309/2023 FIXED	JYOTISH KAIBARTA Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	MR F HAQUE MR. S K M ALOMGIR PP, ASSAM
37	AB/405/2023 FIXED	ILIAS @ ILIAS AHMED Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
38	AB/421/2023 FIXED	BIREN DEORI AND ANR. Versus THE STATE OF ASSAM	MR. K SARMA MR. S BORUAH	PP, ASSAM
39	AB/519/2023 FIXED	NAYANMONI KALITA Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
<u>ORDERS</u>				
40	CrI.Pet./887/2019 B/O	AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	PP, ASSAM
41	CrI.A./246/2022 WITH OFFICE NOTE, LCR 5 FILES, B/O WITH I.A.(CrI.)/598/2022 in CrI.A./246/2022	SATISH MEDHI Versus THE STATE OF ASSAM AND ANR.	MS RUKMINI BARUA MS PADMINI BARUA	SIRAJ CHOUDHURY (R-2) PP, ASSAM
42	I.A.(CrI.)/666/2022 WITH LCR 3 FILES, FIXED in CrI.A./277/2022 WITH CrI.A./277/2022	SATISH MEDHI Versus THE STATE OF ASSAM AND ANR.	MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
42	I.A.(CrI.)/666/2022 WITH LCR 3 FILES, FIXED in CrI.A./277/2022 WITH CrI.A./277/2022	PAPPU SINGH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
43	CrI.Pet./1157/2022 FIXED	PAPPU SINGH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
43	CrI.Pet./1157/2022 FIXED	JERINA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
44	I.A.(CrI.)/149/2023 in CrI.A./7935/2022	PANKAJ AGARWALA Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM

WITH
Crl.A./7935/2022
(Filing Number)

PANKAJ AGARWALA .
Versus
THE STATE OF ASSAM AND ANR . A

MR. P K ROYCHOUDHURY

45 **WITH**
Crl.L.P./7/2023

PANKAJ AGARWALA
Versus
THE STATE OF ASSAM AND ANR.

MR. P K ROYCHOUDHURY PP, ASSAM
MR. N G KUNDU
MR G DEKA

HEARING

46 Crl.Pet./1159/2018
B/O

SUMAN ALI
Versus
THE STATE OF ASSAM AND ANR.

MS G DEKA MS. R GOSWAMI (R2)
MS M DEB PP, ASSAM

47 Crl.Rev.P./158/2021
WITH LCR 1 FILE, FIXED

AHMED MUSA LASKAR
Versus
AYESHA BEGUM LASKAR @ SHEULI
LASKAR

MR. A M BARBHUIYA MR. A H ALAMGIR (R-1)
MR. T HUSSAIN

STAY MATTERS

48 Crl.Pet./1240/2018

AFTAR UDDIN
Versus
THE STATE OF ASSAM AND ANR.

MR. JUNM LASKAR PP, ASSAM
MS. A AHMED

=====

LEAVE NOTE OF ADVOCATES FOR 03/03/2023

-

1)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
2)	MR S SARMA	04-02-2023	To	12-04-2023
3)	MD M S ALI	07-02-2023	To	10-03-2023
4)	MR. S K SAHARIAH	13-02-2023	To	13-03-2023
5)	MS M DAS	15-02-2023	To	13-03-2023
6)	MR. J P SHARMA	20-02-2023	To	03-03-2023
7)	MD F FARIDI	17-02-2023	To	03-03-2023
8)	MR B SARMAH	20-02-2023	To	03-03-2023
9)	MR. R K JAIN	21-02-2023	To	10-03-2023
10)	MR I HASSAN	23-02-2023	To	03-03-2023
11)	MR. N ALAM	01-03-2023	To	10-03-2023
12)	MR. N H LASKAR	27-02-2023	To	10-03-2023
13)	MRS. M DAS	27-02-2023	To	15-03-2023
14)	MS. M DAS	27-02-2023	To	15-03-2023
15)	MR. D BANERJEE	02-03-2023	To	09-03-2023
16)	MS. S D GUPTA	28-02-2023	To	06-03-2023
17)	MS. S DASGUPTA	28-02-2023	To	06-03-2023
18)	MR. N SHARMA	03-03-2023	To	03-03-2023
19)	MR. L C DEY	01-03-2023	To	10-03-2023
20)	MR. R K D CHOUDHURY	03-03-2023	To	03-03-2023
21)	MR. U K BORTHAKUR	04-03-2023	To	13-03-2023
22)	MR. B GOSWAMI	02-03-2023	To	10-03-2023